

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 1451 of 2020

Kumar Avinash

.....

..... **Petitioner**

Versus

The State of Jharkhand & Ors.

..... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Rahul Kumar, Advocate

For the Respondent-State : Mr. Mohan Kumar Dubey, A.C to A.G.

For the Respondent-JPSC : Mr. Sanjay Piprawal, Advocate

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04/Dated:10/09/2020:

Heard Mr. Rahul Kumar, learned counsel for the petitioner, Mr. Mohan Kumar Dubey, learned counsel for the respondent-State and Mr. Sanjay Piprawal, learned counsel for the respondent-JPSC.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let the matter appear on 24.09.2020.

(Sanjay Kumar Dwivedi, J.)